

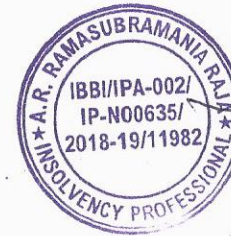
Annexure – 7

Name of the corporate debtor: Vasan Construction Company Private Limited ; Date of commencement of CIRP:04.04.2019(06.04.2019); List of creditors as on: 22.03.2021

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim Received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	GST & Central Excise	Central		23.05.2019	11,75,22,469.00	11,75,22,469.00	Statutory dues	0.00	0.00	No	0.00%	0.00	0.00	0.00	0.00	
2	GST & Central Excise	Central		15.03.2021	42,30,323.00	0.00	Statutory dues	0.00	0.00	No	0.00%	0.00	0.00	42,30,323.00	0.00	Delay Submission of claim
	Total				12,17,52,792.00	11,75,22,469.00		0.00	0.00		0.00%	0.00	0.00	42,30,323.00	0.00	



A.R. Ramasubramania Raju